IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

ITEM No. 19.
C.P.(IB)-4575(MB)/2018

IN THE MATTER OF
IPH Ispat LLP .... Petitioner/Applicant
v.
Piletech Infra Pvt Ltd. .... Respondent

Order Under Section 9 of Insolvency & Bankruptcy Code

Order delivered on 16.06.2021

CORAM:
SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. RAVIKUMAR DURAISAMY
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant None
For the Respondent None

ORDER

List the matter on **12.07.2021.**

Sd/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-
(RAVIKUMAR DURAISAMY)
MEMBER (TECHNICAL)

16.06.2021
Jagdish